

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

102. I.A. 5566/2023

In

C.P. (IB)/3425(MB)2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **22.04.2024**

NAME OF THE PARTIES: Export-Import Bank of India & Ors

VS

Maneesh Pharmaceuticals Ltd

Appearance

For Applicant : Adv. Madhura Kulkarni a/w. Adv. Jinal Shah, Adv.
Palak Nenwani & Adv. Riya Hotchandani i/b. Juris
Corp

For Respondent : Adv. Ashish Pyasi a/w. Anjali Shah, Adv. Jinal
Sethia, Adv. Aditya Krishnan i/b. Aendri Legal

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 5566/2023

This matter is listed for submitting written submissions.

Written submissions have been tendered in the court. Matter is **reserved for order.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)